

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 737 OF 2022**

IN THE MATTER OF:

Amit Aggarwal

.....PETITIONER

VERSUS

Delhi Development Authority & Ors.

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 27.09.2024)

Amit Aggarwal

.....PETITIONER

VERSUS

1. Chairman Represented by Vice Chairman

1st Floor, B Block, Vikas Sadan, INA, DDA,N.D.-110002

Email: vcdda@dda.org.in

(Respondent No.1)

2. Principal Chief Conservator of Forest

Department of Forest & Wildlife

GNCT of Delhi A Block 2nd Floor Vikas Bhawan

IP Estate New Delhi-110002

Email: pccf-gnctd@delhi.gov.in

(Respondent No.2)

3. Secretary, Government of India

Ministry of Environment Forest & Climate Change

Department of Environment, Indira Paryavaran Bhawan

Lodhi Estate N.D.-110003

Email: secy-moef@nic.in

(Respondent No.3)

4. Chief Secretary

GNCTD Of Delhi, Delhi Secretariat, IP Estate, N.D.-110002

Email: csdelhi@nic.in

(Respondent No.4)

5. Commissioner of Police

Office of The Commissioner of Police, Delhi

Police Head Quarters, Jai Singh Road, N.D.-110001

Email: sanjayarora@delhipolice.gov.in

(Respondent No.5)

6. Delhi Jal Board

Through its Chief Executive Officer,

Varunalaya, Karol Bagh, New Delhi-110005

Email: ceodelhi.djb@nic.in

(Respondent No.6)